

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No.302

IA-3080/2022 IA-4490/2021 IA-4524/2021 IA-3385/2020

In

IB-432(ND)/2019

IN THE MATTER OF:

Mr. Arun Kumar Sinha

V/S

M/s. Three C Homes Pvt. Ltd.

.....APPLICANT/PETITIONER

.....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 04.08.2022

CORAM:

**DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)**

PRESENT:

For the Applicant : Sr. Adv. Gopal Jain, Adv. Abir Roy, Adv Soham Goswami,
Adv Vivek Pandey, Adv Seshank Agarwal
Adv. Piyush Singh, Adv. Adithya Ramani and Adv. Riddhi Jain
For the RP : Mr. Rishabh Jain, Mr. Gaurav Katiyar Advocates
For the AR : Mr. Nikhil Verma, Adv

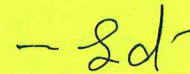
ORDER

IA-4490/2021, IA-3080/2022, IA-4524/2021, IA-3385/2020:-

Let all IAs be listed on 08.08.2022.



**(DR. BINOD KUMAR SINHA)
MEMBER (TECHNICAL)**



**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**